

In the National Company Law Tribunal, Jaipur

CP No. 106 (ND)09

TA No. 09/2018

UNDER SECTION 397/398 OF IBC

In the matter of:

Babu Lal Data

..... Applicant/Petitioners

VS.

M/s Data Infosys Ltd.

.....Respondent

Order delivered on 07.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None-appeared

For Respondent(s) : Aditya Vijay, Adv.

N.S. Bhati, Adv.

ORDER

For orders see in CP No. 53(ND)/09 (TA No.05/2018).

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(R. Varadharajan)
Member (Judicial)